

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L. P. A. No. 687 of 2018

With

I.A. No. 9022 of 2019

M/s Omni Autotech Pvt. Ltd., situated over Plot No. M-1, Near Phase-3, Adityapur Industrial Area, Adityapur-832109, Saraikella-Kharsawan, Jharkhand, through its Director Narendra Kumar, aged about 45 years, S/o Late Y.P. Yadav, Resident of Flat No.4/2, Atul Renu Apartment, New Baradwari, Jamshedpur-831001, Jharkhand **Appellant**

Versus

The Authorized Officer, Canara Bank, SME Branch, Adityapur, MP Nagina Tower, TATA Kantra Road, Adityapur, PO & PS Adityapur, District Seraikella-Kharsawan-831013, Jharkhand **Respondent**

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Amit Kumar Sinha, Advocate
For the Respondent : Mr. Pratyush Kumar, Advocate

Oral Order

08 / Dated: 24.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

After some argument learned counsel for the appellant seeks leave to withdraw this appeal with liberty to pursue the remedy which he had already availed before the authorities to which Mr. Pratyush Kumar, learned counsel for the respondent has no objection.

Accordingly, this appeal is dismissed as withdrawn with the aforesaid liberty granted to the appellant. Accordingly, I.A. No. 9022 of 2019 also stands disposed of.

However, it is made clear that we have not expressed our mind regarding the maintainability of any of the application which is pending before any of the authority and, as such, the concerned authority would be at liberty

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to deal with the issue as per the provisions of law.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/A.K.Tiwari